

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:818

ANSWERED ON:04.08.2011

IMPORT OF CRUDE OIL

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**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

(a) the total quantum of crude oil imported by India during the last three years and the names of countries from which crude is imported;

(b) whether the turmoil in Libya, Egypt, Cairo etc. have adversely affected the crude oil import and lead to speculation of further hike in the prices of petroleum products; and

(c) if so, the steps taken by the Government to deal with the situation and to contain the hike in the prices of petroleum products?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N. SINGH)

a) The quantum of crude oil imported by India during the last three years is given below.

Year Quantity (Thousand Metric Tonne)

2008-09 132775

2009-10 159259

2010-11 163594

Major quantity of crude oil is imported from Saudi Arabia, Iran, Iraq, Kuwait, Nigeria, UAE, Oman, Qatar, Venezuela, Angola, Algeria, Malaysia, etc.

(b) The domestic Oil Companies have intimated that the recent turmoil in Libya and Egypt has not adversely affected the Crude Oil Supply in India as the import of crude oil from these countries is very low. The crude oil imported from these countries was only about 2% of total crude oil imports in the country during 2010-11.

c) To deal with the situation of rise in international oil prices and keeping in view the domestic inflationary conditions, the Government is modulating the retail selling prices of Diesel, PDS Kerosene and Domestic LPG. This is resulting in under-recoveries to public sector Oil Marketing Companies (OMCs) on sale of these products. The OMCs are currently incurring under-recoveries 6.06 per litre on Diesel, 23.74 per litre on PDS Kerosene and 247 per cylinder of Domestic LPG.

The Government has also eliminated 5% Customs Duty on crude oil with corresponding reduction in Customs Duty on petro products and reduced Excise Duty on Diesel by 2.60 per litre effective 25.06.2011. The remaining Excise Duty of 2.06 per litre on Diesel is earmarked towards Road and Education cess.